Declaration or Assets and Liabilities

Year-2020-21

I, AJAY KUMAR son of Late Moti Lal aged 47 Years, belonging to Bihar Vidhan Sabha Secretariat service and presently working as Legislative Assembly Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Smt.Vandana Kumari	Dependant-1 Mayank (Son)	Dependant-2 Pranay (Son)	Dependant-3 (No Dependant)
(i)	Cash	5000/-	3000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Salary Saving A/C No- 10839484596 44,634/-	Ex. Salary Saving A/C No- 67470004000056 67 11,082/- Present Salary Saving A/C No- 10839484596 61196/-			
(iii)	Bonds, Debentures and shares in Companies	M.F. & Shares 4,16,515/-	Mutual Fund 4,09,636/-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 4265.54/- Yearly LIC 133/- Quartly	LIC 18,578/-Yearly	LIC 8694/- Yearly(Closed) 8603/- Yearly		
(v)	Motor Vehicles (details of make, etc.)	Passion Pro- Model-2011, BR01-BB/7901				
(vi)	Jewellery (give details of weight and value)	10 gm. Gold	20 gm. Gold			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Vandana Kumari	Dependant-1 Mr. Mayank (Son)	Dependant-2 Mr. Pranay (Son)	Dependant-3 (No Dependent)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		4.68 Dismil Residential Land Mauza-Vishunpur, Khata No111, Khesra No171 6.250 Dismil Residential Land Mauza-Simara-92 Khata No68, Khesra No12			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal House I Kattha 6 Dhur Mauza-Dujra, Khata No120, Khesra No275	Residential House 7 Dhur Mauza-Vishunpur Khata No111, Khesra No110			
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		

	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A/Y-2020-21 Tax Paid-42114/- AXPPK2196P	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1126
Gender	:-	M (M/F)
Date of Birth	Ŀ	0 6 0 6 1 9 7 3 (DD/MM/YYYY)
Class/Group	ŀ	B (A/B/C)
Cadre		BIHAR VIDHAN SABHA SACHIWALAYA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:
Name of Employee: AJAY KUMAR

Place: PATNA
Date: 04/02/21

Designation: ASSISTANT
Department: BIHAR VIDHAN SABHA, PATNA.